# Participation by Workers in Management

### ♦435. SHRI KHURSHED ALAM KHAN: SHRI HARSH DEO MALAVIYA\*

Will the Minister of LABOUR be pleased to state :,

- (a) what steps Government have taken regarding the participation of workers in the Management, and for the introduction of (he system of employees shareholding; and
- (b) Whether the public sector is taking any initiative in this direction and if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI K.V.) RAGHUNATHA REDDY: (a) and (b) Workers have been appointed as Directors on the Boards of Management of the Hindu stan Antibiotics Limited Pimpri, the Hindu stan Organic Chemicals Limited, and the fourteen nationalised Banks. Similar steps are being taken in respect of the Boards of Management of the State Bank of India and its subsidiaries. Provisions for participation at various levels of management are also being considered for incorporation in the com prehensive Industrial Relations Bill which is being processed by the Government.

There is at present no proposal for employees shareholding in industrial undertakings.

## **Development of Crude Oil from Coal**

- \*436. SHRI VISWANATHA MENON: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether Government have studied the technology to develop the process of making crude oil from coal; and
  - (b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): (a) and (b) The essence of coal liquefaction is to add hydrogen to the coal molecude and to bring down the molecular weight. Various techniques have been tried to achieve this, which can be broadly classified as (a) hydrogenation of coal or tar (b) solvent extraction of coal followed by hydrogenation of the extract

(c) conversion of coal into carbon monoxide and Hydrogen followed by catalytic synthesis of the gases into liquids and (iv) carbonisation involving thermal decomposition of coal into liquid, gaseous and solid products. It is necessary to carry out techno-economic feasibility study of the different processes before a process suitable for Indian Coal is selected and decision to set up a large scale coal to oil plant is taken. Pilot plant trials will aslo be necessary for this purpose.

#### Prosecution of Sindhis in Thar Parkar Area

\*906. SHRI JAIRAMDAS DAULATRAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that some of the Sindh refugees, who migrated to India during Indo-Pakistan war and subsequently returned to their villages in Thar Parkar district on the assurance that there would be no victimisation of such persons in future have been prosecuted for spying on behalf of India and for helping the Indian Army to capture Thar Parkar area; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) Government's attention was drawn some time ago to reports regarding mal-treat-ment by authorities in Pakistan of displaced Pakistan nationals from Sindh who had sought refuge in India and who subsequently returned to Pakistan. Accordingly, Government requested Pakistan to urgently investigate these reports and ensure that there is no victimisation of such persons in future. Government of Pakistan have, however, claimed that these reports are without any foundation and these refugees were not victimised.

## Social benefits to landless Agricultural workers

- •907. SHRI SANAT KUMAR RAHA: Will the Minister of LABOUR be pleased to state:
- (a) whether there are any special social benefits for landless agricultural workers; and
- (b) whether any social benefits are being given to the Scheduled Castes and Scheduled Tribes workers in rural areas?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGO-VIND VERMA): (a) The following measures